

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 48 of 2016

Dated: 20th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Jharkhand Bijli Vitran Nigam Ltd. ...Appellant(s)
Vs.
Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 11.11.2016 after serving copy on the other side.

List the matter on **10.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**